

No. 1635 on 19th August, 1961 and state the progress since made by the Commission of Inquiry for Investigation into the affairs of Dalmia concerns?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** Subsequent to the announcement of the "Issues" on 9th August, 1961, a large number of petitions and written objections were received from the parties concerned and the Commission, after its public hearings on 21st to 23rd September, 1961, finalised the "Issues" after necessary modifications in the light of objections raised.

From 28th September 1961, the Commission, at its public hearings, commenced recording of evidence and has made considerable progress in the "Trial Stage" of the inquiry. The total number of old and fresh witnesses examined since 28th September, 1961 to 28th November, 1961 was 43; their depositions run into 500 pages. The Commission will examine further witnesses in its forthcoming sessions.

**Indian Chancery Building in Karachi**

1425-X. { Sardar Iqbal Singh:  
Shri D. C. Sharma:  
Shri Ram Krishan Gupta:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 723 on the 19th August, 1961 and state:

(a) whether Pakistan Government have paid compensation for the damage done to the Indian Chancery Building in Karachi as a result of stone throwing by demonstrators on the 25th February, 1961; and

(b) if so, the amount thereof?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) No, Sir. No actual payment has been made so far.

(b) Does not arise.

### Forged Passports

1425-Y. **Shri P. G. Deb:** Will the Prime Minister be pleased to state:

(a) whether some persons were arrested in Delhi on the 20th October 1961 having forged passports; and

(b) if so, the details for the same?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). No person having a forged passport was arrested in Delhi on the 20th October, 1961.

Six persons who are alleged to have travelled on forged passports to the U.K. were, however, arrested on their arrival in Delhi between the 14th and 18th October, 1961.

### State Trading Corporation

1425-Z. **Shri Bangshi Thakur:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any agency in Tripura which is functioning on behalf of the State Trading Corporation; and

(b) if not, whether there is any such proposal so that the State Trading Corporation can function in Tripura also?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) No, Sir.

(b) There is no such proposal at present.

पाकिस्तान में जली पासपोर्ट के साथ गिरफ्तार किये गये भारतीय

१४२५-कक. श्री रघुनाथ सिंह: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान में कितने भारतीय सिख जाली पासपोर्ट लिये ए गिरफ्तार किये गये हैं ; और

(ख) क्या यह सच है कि वे टांगानिका में बने और घाठ-घाठ हजार रुपयों में बने